



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 05.08.2026

NOTICE

Please take notice that the following matters listed **For Orders/Pronouncement** in the Court of Chairperson on 05.08.2026 will not be taken up. The next dates of **Pronouncement** will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1364 of 2026	Akshay Singhal and Anr Vs. Keshav Khaneja Resolution Professional of Gensol EV Lease Ltd. & Anr.	Jatin Kumar	Rishi Singhal-R1
2.	I.A. No. 5101 of 2026 in Comp. App. (AT) (Ins) No. 662 of 2025	Tropical Ventures Company Ltd. Vs. INCAB Industries Ltd., Through Pankaj Kumar Tibrewal, RP & Ors.	Dhruv Malik	Dhananjaya Sud Shaunak Mitra Siddharth Makkar Dinkar Singh Rohit Singh Abhishek Anand Karan Kohli

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar